

**Add-on Wordings****COMMERCIAL PACKAGE INSURANCE POLICY*****SECTION I- STANDARD FIRE AND SPECIAL PERILS INSURANCE*****NEW LOCATION COVER (UIN : IRDAN150A0031V01201718)**

Property at a new location acquired by the Insured, other than those in operation or acquired prior to the effective date of this coverage, is automatically covered up to \_\_\_\_\_ on content of the location involved for a period up to 15 days from the date of acquisition. It is understood that the Insured shall declare within 15 days from the date of acquisition the value of property at any such location acquired and will pay the appropriate additional premium from the date of acquisition on pro rata basis at the basic rate.